

**NOTICE****ELIGIBILITY CRITERIA FOR PURCHASE OF TICKETS FOR OUTBOUND REPATRIATION  
FLIGHTS BY AIR INDIA AND AIR INDIA EXPRESS**

Due to extraordinary circumstances arising from the COVID-19 pandemic, there are restrictions at a number of international destinations. All passengers who propose to purchase tickets for flights DEPARTING INDIA on any Air India or Air India Express flights that will be repatriating Indian Nationals from abroad MUST read this document and agree with the conditions set out in these guidelines.

1. It is the responsibility of all prospective travelers to satisfy themselves that they are fully eligible to enter or transit the country for which they are purchasing an Air India ticket. Air India, Air India Express and their subsidiaries accept no liability in this regard.
2. As per Annexure B Para 2(ii) of the Standard Operating Protocol (SOP) issued by the Ministry of Home Affairs (MHA) dated 5 May 2020, only those persons shall be allowed to travel to the destination countries who are citizens of that country; who hold visa of at least one year duration of that country; and Green Card or OCI card holder. In case of medical emergency or death in the family, Indian nationals holding six month visa can also be allowed.
3. In several destinations, Only NATIONALS FROM THE DESTINATION COUNTRY are being permitted entry. These include OMAN, KUWAIT, MALAYSIA, PHILIPPINES, QATAR, SAUDI ARABIA and UAE. Conditional exceptions have been made for some categories, namely Diplomats on Mission and UN officials.
4. In case passengers have documents certifying their eligibility to travel to any of the countries listed above, such as health workers holding valid work permits, or resident visa holders, they may separately obtain written permission from Government authorities or Embassies of the above countries resident in India (New Delhi), or their nearest Consulates. This will NOT be the responsibility of Government of India or its agencies; or Air India and its subsidiaries.
5. Seafarers with valid CDCs and an Employers' Letters indicating the name and details of the holder, and the port of commencement of duty (USA, UK and SINGAPORE ONLY), may also purchase tickets on outbound flights.
6. Foreign Nationals in India, from any of the destination countries are welcome to purchase tickets to travel.
7. Third Country nationals seeking to travel from India to or through destinations being reached by Air India's repatriation flights may ensure that they have eligible visas to enter BAHRAIN, BANGLADESH, USA, UK OR SINGAPORE. They may also satisfy themselves, at their responsibility entirely, that there are no separate eligibility criteria in force regarding their entry in these countries. If they are refused entry at the point of destination, they may not be allowed return to India as well.
8. Diplomats and UN officials traveling on outbound flights operated by Air India need to carry a letter from their Mission in the arrival destination confirming their clearance from the receiving Government, for them to travel. The letter must mention passport details

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